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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 5803-5806  
/Circulation/Genl./West/THC/2025

Dated, Delhi the 19/2/25

Sub.:- Circulation of Brief Advertisement for filling up 17 vacancies [5 NCA and 12 Regular vacancies] of Civil Judge (Junior Division) in the Kerala Judicial Service.

Forwarded copy of E-Mail Dated 18.02.2025 received along with its enclosures i.e. scanned copy of Letter No. F.6/1/JEC/EC-3/OHC/2025-97 Dated 18.02.2025 of Assistant Registrar [Examination (Judicial)], For Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi and copy of Brief Notification No. HCKI/1/2025-REC 4-HC KERALA Dated 03.02.2025 of Hon'ble High Court of Kerala for filling up 17 vacancies [5 NCA and 12 Regular vacancies] of Civil Judge (Junior Division) in the Kerala Judicial Service, on the subject cited above, from Mr. Sunila Shibu, Asstt. Registrar (Exams - Judicial), Hon'ble High Court of Delhi, New Delhi for information and immediate compliance/necessary action to:-

1. The Honorary Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with the request to circulate the same for its wide publicity.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS and also to display the same on the conspicuous place of Tis Hazari Courts Complex, Delhi.



(Ajay/Gupta)

District Judge (Commercial Court) - 05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

**Circulation of Brief Advertisement for filling up 17 vacancies [ 5 NCA and 12 Regular vacancies ] of Civil Judge (Junior Division) in the Kerala Judicial Service.**

08  
19/2/25

**AR** Assistant Registrar Examination Judicial <arexam-judicial.dhc@gov.in>  
Tue, 18 Feb 2025 1:24:28 PM +0530

To "PDJ Office HQ" <pdj-central@ddc.nic.in>, "Viresh Panwar" <pdj-east@ddc.nic.in>, "RAM SINGH" <pdj-south@ddc.nic.in>, "Tilak Raj" <pdj-shahdara@ddc.nic.in>, "PDJ Office New Delhi District" <pdj-newdelhi@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "PDJ Office North East" <pdj-northeast@ddc.nic.in>, "PDJ OFFICE SOUTH EAST SAKET" <pdj-southeast@ddc.nic.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>, "Secretariat to Pr Distt and SJ" <pdj-southwest@ddc.nic.in>, "PS to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>

Dear Sir,

Enclosed please find herewith scanned copy of letter dated 18.02.2025 on the captioned subject, contents whereof are self-explanatory, along with a copy of short advertisement received from High Court of Kerala, Kochi for doing the needful.

Regards,

Sunila Shibu  
Asstt. Registrar (Exams-Judicial)  
Delhi High Court  
For Registrar General

☉   2 Attachment(s) • Download as Zip • Add To →


ord/Genl/west  
18/2/25

PD 285 (west)  
18/02/2025


2/18/25, 2:18 PM

Circulation of Brief Advertisement for filling up 17 vacancies [ 5 NCA and 12 Regular vacancies ] of Civil Judge (Junior Division) in t...



Advertisement.pdf  
138.9 KB • 



Letter No.97.pdf  
48.8 KB • 

**High Court of Delhi, New Delhi**  
**Examination (Judicial) Branch**

No. F.6/1/JEC/EC-3/OHC/2025- 97

Date 18<sup>th</sup> February, 2025

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To:

1. All the Principal District & Sessions Judges, Delhi
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI,  
Rouse Avenue Court Complex, New Delhi.

Sub: Circulation of Brief Advertisement for filling up 17 vacancies [5 NCA and 12 Regular vacancies] of Civil Judges (Junior Division) in the Kerala Judicial Service.

Sir/Madam,

I am directed to forward herewith a copy of Brief Notification received from the High Court of Kerala inviting online applications for filling up 17 vacancies [5 NCA and 12 Regular vacancies] of Civil Judges (Junior Division) in the Kerala Judicial Service, with a request that the same may be displayed at some conspicuous place in your office for information of all concerned. It is further requested that a copy of Brief Notification may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the last date for submission of online application is **25.02.2025**.

Yours faithfully,

  
18/02/25

Assistant Registrar [Examination (Judicial)]

For Registrar General

Encl: As above



**THE HIGH COURT OF KERALA**

Website : <https://hckgrecruitment.keralacourts.in>  
e-mail : [recruitment.hckerala@nic.in](mailto:recruitment.hckerala@nic.in)

Phone : 0484-2562235  
Fax : 0484-2391720  
Kochi : 682 031

No.HCKL/1/2025- REC 4-HC KERALA

Dated -03-02-2025

**BRIEF NOTIFICATION**

Online applications are invited from qualified candidates for appointment to the post of Civil Judge (Junior Division) (Pay : 77840 – 136520) in the Kerala Judicial Service against NCA and Regular vacancies as detailed below. Online applications can be submitted from 03.02.2025 onwards. No other means/modes of application will be accepted.

Sl. No.	Recruitment Number	No. of vacancies	Eligible categories
1	1/2025	1 (NCA)	Scheduled Tribes - 1 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]
2	2/2025	2 (NCA)	Scheduled Tribes - 2 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]
3	3/2025	2 (NCA)	Scheduled Tribes - 1 [Candidates belonging to Scheduled Tribes/Scheduled Castes in the State of Kerala can apply for the post. However, only in the absence of candidates belonging to Scheduled Tribes community in the merit list, candidates from Scheduled Castes community will be considered for appointment]  Muslims - 1 [candidates belonging to the Non-Creamy Layer of the Muslims community in the State of Kerala alone are eligible to apply]

4	4/2025	12 Regular vacancies	All Categories
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**Important dates with regard to submission of online applications :**

<b>Date of commencement of application filing process/ fee payment through online mode</b>	<b>03.02.2025</b>
<b>The date of closure of application filing process/ fee payment through online mode</b>	<b>25.02.2025</b>
<b>Date of commencement of remittance of application fee through offline mode</b>	<b>03.03.2025</b>
<b>The last date for remittance of application fee through offline mode</b>	<b>10.03.2025</b>

For detailed notification, visit : <https://hckrecruitment.keralacourts.in>

Signed by  
Nixon M Joseph  
Date: 03-02-2025 11:44:37  
Nixon M. Joseph  
Registrar (District Judiciary)